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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/ 1457 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Bijay Lashmi Boruah,  
Presiding officer, MACT No. 2,  
Kamrup (M), Guwahati.

Dated Guwahati, the 19<sup>th</sup> March, 2019.

Sub:- Extension of Earned Leave.

Ref:- Your letter dated 18.03.2019.

Madam,

With reference to the above, I am directed to inform you that you have been granted extension of Earned leave by 4(four) days i.e. w.e.f. 17.03.2019 to 20.03.2019 (suffixing 21.03.2019 to 24.03.2019 being Holidays due to Dol Jatra, 4<sup>th</sup> Saturday and Sunday), as prayed for.

Yours faithfully,

sd/-

1461 **JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-64/2000(Pt.)/ 1458 - /A, dated 19.03.19  
Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. The Presiding officer STAT & Member MACT No.1, Guwahati.
3. The Member MACT No.3, Guwahati.
4. ✓ The Systems Analyst, Gauhati High Court

19/3/19  
**JT. REGISTRAR (VIGILANCE)**  
Roha